

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION No. 1316
TO BE ANSWERED ON 25.11.2019**

Fee Hike by CBSE

1316. SHRI VINCENT H. PALA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of students in secondary and higher secondary levels registered under the CBSE curriculum;
- (b) the rationale behind the CBSE fee hike by two times for students belonging to the general category and twenty-four times for students from the SC/ST category;
- (c) the reason why students from the latter category have not been exempted from this fee hike; and
- (d) the amount of increase in the funds collected by virtue of this increase along with the expenditure plan for these added funds?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a): The class wise details of the number of students registered under the Central Board of Secondary Education (CBSE) curriculum are as under:-

Class IX	-	22,41,285
Class X	-	19,20,651
Class XI	-	14,13,924
Class XII	-	12,64,946

(b): The Central Board of Secondary Education (CBSE) has increased the examination fees of class X and XII Board examination 2020, on no profit no loss principle, from Rs. 750/- to Rs. 1500/- for all categories of students, including SC/ST candidates for all schools in whole of India, except for schools of Delhi Governments.

For 1299 schools of Delhi Government, examination fee for all categories of Class X students has been increased from Rs. 375/- to Rs. 1200/- , which is only 3.2 times and for Class XII students from Rs. 600/- to Rs. 1200/-, which is only 2 times.

(c): CBSE has informed that there has never been a distinction (except in case of Delhi) between different categories of students in the matter of payment of examination fees. All categories, including SC, ST, General, OBC, etc., have always paid the same fees.

(d): The increased fee has been made applicable for 2020 examination, for which registration is still under process, hence, at this moment, exact amount being collected by virtue of this increased fee cannot be worked out. The examination fee has been increased only to meet out the increased expenditure being incurred at present by the Board.
